

Statement*Anaemia Mukta Bharat (AMB) strategy (6X6X6)*

- The Six target groups are i) children 6-59 months and ii) 5-9 years, (iii) Adolescents Girls and Boys aged 12-19 years, iv) women in reproductive age (15-49 years), v) pregnant women and vi) lactating women.
- There are six interventions, they are i) Prophylactic Iron and Folic Acid supplementation, ii) Deworming, iii) Intensified year-round Behaviour Change Communication Campaign, iv) Test and treat using digital method & point of care, v) Provision of Iron and Folic Acid fortified foods in public health programmes, vi) Addressing non-nutritional causes of anemia.
- There are six institutional mechanisms i) Intra-ministerial coordination, ii) National Anemia Mukta Bharat Unit, iii) National Centre of Excellence and Advanced Research on Anemia Control, iv) Convergence with other ministries, v) Strengthening supply chain and logistics vi) Anemia Mukta Bharat Dashboard and Digital Portal.

Implementation of recommendations of Sachar Committee

*101. SHRI BINOY VISWAM: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the steps taken by Government during the last three years to implement the recommendations made by Sachar Committee Report;
- (b) whether Kasturba Gandhi Balika Vidyalayas have been opened in Muslim populated areas in the last three years;
- (c) whether any Equal Opportunity Commission (EOC) has been set up in the last three years to look into the grievances regarding discrimination by Government, if so, the details thereof; and
- (d) whether civil rights centres have been opened in any University as per the follow up action, if so, the details thereof?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) The Government took several decisions in respect of the follow-up action on the recommendations of Sachar Committee report aimed at improving the socio-economic

conditions and enhancing opportunities for education, economic activities as well as employment through existing and new schemes. The follow-up action on the decisions of the Sachar Committee recommendations is an ongoing process. Details of the recommendations of the Sachar Committee report implemented so far; salient features of the Report; and the achievements in respect of the efforts made by the Government to improve overall situation of minorities are available on the website of this Ministry, www.minorityaffairs.gov.in.

(b) Based on the information received from Ministry of Human Resource Development (MHRD), 577 Kasturba Gandhi Balika Vidyalayas (KGBVs) are operational in the Minority Concentration Areas as on 31.12.2018. During the last four years, 5 KGBVs have been sanctioned in four Minority Concentration Areas in Assam. In addition, during the last three years, the Ministry of Minority Affairs has sanctioned projects costing ₹ 34.85 crore for creating infrastructure such as additional classrooms, toilets, hostels, etc., in KGBVs falling in the identified Minority Concentration Areas under Pradhan Mantri Jan Vikas Karyakram.

(c) In pursuance of one of the recommendations made by the High-Level Committee set up under the chairmanship of Justice (Retd.) Rajinder Sachar, known as Sachar Committee, the Government had set up an Expert Group to examine and determine, *inter alia*, the structure and functions of an Equal Opportunity Commission (EOC) to address the grievances of deprived groups. Based on the Expert Group Report and examination by the Government, the draft EOC Bill has been re-circulated for inter-ministerial consultations as per laid down procedure.

(d) The Sachar Committee had also recommended that Civil rights centres will be set up to promote the importance of social inclusion. The MHRD has informed that 35 Universities have started centres for studying social exclusion and inclusive policy for minorities and SCs/ STs. Grants to the tune of ₹ 12.73 crore have been released. Besides, 2,328 Centres of Equal Opportunity (CEOs) have been established in 23 Central Universities, 114 State Universities, 12 Deemed Universities and 2,179 Colleges.

Details of NPAs of PSBs

*102. SHRI RAVI PRAKASH VERMA: Will the Minister of FINANCE be pleased to state:

(a) the details of total increase in NPAs of Public Sector Banks (PSBs) in percentage since March, 2014 till 31st December, 2018, bank-wise;

(b) the details of total NPAs in terms of rupees as on 31st January, 2019, PSB-wise; and